

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 234
92(ND)/2016

IN THE MATTER OF:

Satish Pawa & Ors.

...

Applicant/Petitioner

Versus

**M/s. Index Securities and Research Pvt. ...
Ltd Ors.**

Respondent

Under Section: 397/398

Order delivered on 10.11.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Mr. Rakesh Kumar, Ms. Preeti kashyap, Mr.
Ankit Sharma, Mr. Anjeneya Mishra. Mr. Sahil
Yadav, Mr. Nidish Gupta, Advs.

For the Respondent : Mr. Kinnori Ghosh Adv.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 01.12.2023.

**Sd/-
(COURT OFFICER)**